

Listed on - 8-8-2016
Court No.- R-1
Item No. - 20

**SECTION III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

CIVIL APPEAL NO. 99 OF 2014

JUSTICE G.K. MATHUR (Retd.)

...APPELLANT

VERSUS

COMMISSIONER OF INCOME TAX & ANR

...RESPONDENT

OFFICE REPORT

The matter above mentioned was listed before the Ld. Registrar's Court on 27th May, 2016, when the following Order was passed:-

**"Ld. Counsel for the appellant to file the affidavit of valuation. Inform the Ld. Counsel accordingly.
List on 8.8.2016."**

It is submitted that Counsel for the appellant has been informed to file affidavit of valuation vide this Registry's letter dated 30th May, 2016 but she has not done the needful so far.

It is further submitted that Counsel for both the parties have not filed statement of case till date.

The matter above mentioned is listed before Ld. Registrar's Court with this Office Report.

DATED THIS THE 5TH DAY OF AUGUST, 2016.

ASSISTANT REGISTRAR

Copy to:

Mrs. Anil Katiyar, Advocate